

NOTICE

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Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 09-Apr-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 10-May-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Objection/Deficit Charges, if any(Rs.)
1	U-202001772	Siddharth P. Wakode Adv. for Petitioner	16-2020-ADOPTION PETN. (22)	100
2	U-202100202	Hyderali A. Choudhari	3214-2009 (4)	1500
3	U-202101115	Adv. Sonali Kochar	616-2021-STAMP NO. (1)	62
4	U-202101366	Surendra Mishra	52-2018-EXE.APPLN. (1)	Obj.
5	U-202101731	Adv. Pervej G. Khan	1418-2020 (1)	47
6	U-202101815	Adv. Suchita Sable	1418-2020 (1)	57
7	U-202101845	Adv. Saloni M. Ghule	1079-2017 (2)	500
8	U-202101910	M.Ghadigaonkar	864-2016 (12)	Obj.
9	U-202101912	N.N.Thakkar	2196-2009 (2)	Obj.
10	U-202101913	N.N.Thakkar	2196-2009 (2)	33